

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF CITYLIFE RETAIL PRIVATE
LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Citylife Retail Private Limited
2.	Date of incorporation of corporate debtor	17/10/2006
3.	Authority under which corporate debtor is incorporated / registered	ROC-KOLKATA
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52100WB2006PTC111555
5.	Address of the registered office and principal office (if any) of corporate debtor	K.M.C Premises No. 14 Congress Exhibition Road Kolkata West Bengal 700017
6.	Date of closure of Insolvency Resolution Process	25.05.2022
7.	Liquidation commencement date of corporate debtor	13.09.2022
8.	Name and registration number of the insolvency professional acting as liquidator	Anneel Saraogi, Reg No: IBBI/IPA-001/IP-P01320/2018-2019/12009
9.	Address and e-mail of the liquidator, as registered with the Board	P1 Hyde Lane, 7th Floor, Suite-7B Kolkata-700073, West Bengal. Email: anneelsaraogi@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Anneel Saraogi C/o: Klass Insolvency Resolution Professionals Private Limited 2/7 Sarat Bose Road, Vasundhara Apartment, 2 nd Floor Kolkata-700020, West Bengal. Email: cirp.citylife@gmail.com
11.	Last date for submission of claims	13.10.2022

Notice is hereby given that the National Company Law Tribunal Kolkata bench has ordered the commencement of liquidation of the **Citylife Retail Private Limited** on **13.09.2022**.

The stakeholders of **Citylife Retail Private Limited** are hereby called upon to submit their claims with proof on or before **13.10.2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Anneel Saraogi

Date and place: 16/09/2022, Kolkata

